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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)  
NEW DELHI: THE 29th December, 1979.

COMPENDIUM  
NOTIFICATION  
INCOME TAX

No. 3112 (F.No. 203/127/79-P.A. II): The Department of Revenue hereby amend the notification No. 3065 dated 9th November, 1979 as Under:-

FOR

READ

word Section 25 appearing in fourth line of the notification.

Section 35

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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No. CC/P.A. II/2337/398/RSP/80.

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HINDI OFFICER (ADMN.)

DIRECTORATE OF INSPECTION (RS&P).

\* SHARMA \*